

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/7223/A.

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Registrar,  
Gauhati High Court,  
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, 25<sup>th</sup> August, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 24.08.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl, for 2 days on 24.08.2022 & 25.08.2022**, has been granted.

Yours faithfully,

sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/7224-25/A, dated** , 25-08-2022

Copy to:

1. Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl.
2.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)** Rao